TRAINING FOR PANCHAYATI RAJ REPRESENTATIVES

1332   SHRI BASAVARAJ BOMMAI:
        SHRI P C MOHAN:
        DR. RAJEEV BHARADWAJ:
        SHRI DHARAMBIR SINGH:
        SHRI GANESH SINGH:
        SHRI BALYA MAMA SURESH GOPINATH MHATRE:
        SHRI GYANESHWAR PATIL:
        DR. HEMANT VISHNU SAVARA:
        SHRI P P CHAUDHARY:
        SHRI CHUDASAMA RAJESHBHAI NARANBHAI:
        SHRI ARVIND DHARMAPURI:
        SHRI MURARI LAL MEENA:
        SHRI VIJAY BAGHEL:
        SHRI BHARTRUHARI MAHTAB:
        SHRI DEVENDRA SINGH ALIAS BHOLE SINGH:
        SHRI JUGAL KISHORE:
        SHRI KHAGEN MURMU:
        DR. M K VISHNU PRASAD:
        MS KANGNA RANAUT:
        DR. SANJAY JAISWAL:
        SHRI JANARDAN MISHRA:
        SHRI ANIL FIROJIYA:
        SHRI KARAN BHUSHAN SINGH:
        SHRI VIJAY KUMAR DUBEY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

a) whether the Government has taken any steps for imparting management leadership training to the Panchayati Raj representatives, if so, the details thereof;

b) the details of the Memoranda of Understanding (MoU) signed by the Government alongwith Indian Institutes of Management (IIM) for imparting training to the Panchayati Raj Representatives and their objectives.

c) the details of training and the number of Panchayati Raj Representatives trained in different States, State-wise including Rajasthan, Himachal Pradesh and Palghar district of Maharashtra; and

d) the details of the infrastructure like internet and computer currently provided to the Panchayats in the country, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

a) Yes Sir. Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) of the Ministry aims at developing Leadership and Governance capabilities at the grassroots through continuous capacity building activities of the Elected Representatives (ERs) and other Stakeholders of Panchayati Raj Institutions (PRIs). Towards this end, number of training programs are conducted by the National Institute for Rural Development &Panchayati Raj (NIRD&PR), State Institute of Rural Development (SIRD) of States and other Training Institutes throughout the year. To further amplify the scope of the leadership training, the Ministry has recently formulated a Leadership/ Management Development Program (MDP), a strategic initiative aimed at bolstering the leadership capabilities of Elected Representatives and officials of PRIs.

b)   The Ministry has signed MoUs for collaboration with the Indian Institute of Management, Ahmedabad (IIMA), Indian Institute of Management Amritsar (IIM Amritsar), Indian Institute of Management Bodh Gaya (IIM BG), Indian Institute of Management Jammu (IIM Jammu), Indian Institute of Management Shillong (IIM Shillong), Indian Institute of Management Rohtak (IIM Rohtak), Indian Institute of Technology (IIT) Dhanbad and Institute of Rural Management Anand, Gujarat, (IRMA). The Program is aimed at upgrading the leadership skills of the ERs of PRIs for effective Panchayat Governance and improved Public Service Delivery at the grassroots. While the program envisages flexibility in module designing based on the specific needs of the States/UTs, the primary focus of MDP is on Leadership and Team work, Project Management, Financial Management, Creativity and Rural Innovation.

c)   The introductory Leadership/Management Development Program for the Elected Representatives and Functionaries of Panchayati Raj Institutions was conducted at IIM Ahmedabad during January 15-19, 2024. Participants were trained in various facets of Leadership and Management by the experts during the Program. Details of the participants trained from different States including Rajasthan, Himachal Pradesh and Maharashtra is at **Annexure-I.**

d)   Panchayat being a State subject, primary responsibility of providing infrastructure for Panchayats, including the computers and internet, lies with the States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme Ministry supplements the efforts of States/UTs by providing computers to Gram Panchayats, on a limited scale, with special focus on North Eastern States and facilitate the support for internet connectivity through BharatNet Project. State/UT-wise details of computers approved under the scheme and internet connections available under the BharatNet project is at **Annexure-II**.

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Annex refer to in reply to Part (c) of the Lok Sabha Unstarred Question No. 1332 answered on 30/07/2024

Participants trained in Introductory MDP held in IIMA during 15-19 January, 2024

Sl. No	State	Name	Designation
1	Andhra Pradesh	Shri Maradana Poli Naidu	CEO ZPP, Visakhapatnam
2	Chhattisgarh	Dr. Renuka Shrivastava	CEO ZP, Balod
3	Chhattisgarh	Ms Namrata Jain	CEO, Bhatapara
4	Dadra & Nagar Haveli	Shri Ramji Bhikha Bamania,	President, District Panchayat, Diu.
5	Goa	Dr. Ajay Gaude	CEO & Addl. Charge: Secretary Rehabilitation Board, Goa.
6	Goa	Ms Florina Colaco	CEO, South Goa Zilla Panchayat
7	Goa	Shri Siddesh S. Naik	Chairperson North Goa Zilla Panchayat
8	Goa	Ms Vania Valankani Baptista	Member (South Zilla Panchayat, Goa)
9	Gujarat	Shri Dinesh Ramesh Gurav	District Development Officer, Amreli
10	Gujarat	Shri Manish Gurwani	District Development Officer, Valsad
11	Haryana	Ms. Suman Khichar	President Zila Parishad, Fatehabad
12	Haryana	Ms. Vaishali Singh	CEO, Zila Parishad Mahendragarh
13	Himachal Pradesh	Dr. Neelam Kumari	Chairperson Zila Parishad Chamba
14	Himachal Pradesh	Shri Manesh Kumar Yadav	ADC, PD, DRDA Hamirpur
15	Himachal Pradesh	Shri Mahendra Pal Gurjar	ADC/CEO ZP, Una
16	Himachal Pradesh	Shri Ajay Kumar Yadav	ADC, Solan
17	Jammu & Kashmir	Ms. Pooja Thakur	Chairperson, DDC, Kishtwar
18	Jammu & Kashmir	Ms. Jyoti Rani Slathia	Additional District Development Commissioner/CEO DDC, Reasi
19	Jammu & Kashmir	Shri Nasir Nazir Lone	District Development Council, Kupwara, Member
20	Jammu & Kashmir	Shri Nasir Ahmad Lone	Additional District Development Commissioner/CEO DDC, Shopian
21	Karnataka	Ms. Garima Panwar	CEO, Yadagiri
22	Ladhak	Shri Punchok Tashi	Executive Commissioner (RDD/PRI)
23	Madhya Pradesh	Ms. Neha Yadav	Chairperson ZP, Shivpuri
24	Madhya Pradesh	Ms. Kamana Singh	Chairperson ZP, Bhind
25	Maharashtra	Ms. Minal U Karanwal	CEO Zilla Parishad, Nanded
26	Maharashtra	Shri Pankaj	President Zilla Parishad, Gondiya

Sl. No	State	Name	Designation
		Khomeshwar Rahangdale	
27	Odisha	Ms. Sasmita Meleka	ZP President, Koraput
28	Odisha	Shri Laxmi Narayan Sabar	PS Chairperson, Gajapati R. Udayagiri Block
29	Odisha	Shri Koushik Kumar Pradhan	ZP President, Deogarh
30	Odisha	Shri Prakash Chandra Pradhan	PS Chairperson, Jagatsinghpur, Balikuda Block
31	Rajasthan	Shri Paras Ram Meena	CEO ZP Churu
32	Sikkim	Shri Sonam Zangpo Bhutia	DPO-Pakyong
33	Sikkim	Shri Karma Thendup Bhutia	DPO/CEO -Mangan
34	Tamil Nadu	Shri S Roobesh Kumar	Assistant Director (Panchayats) Tiruvealluar
35	Tamil Nadu	Ms. J Shobana Thangam	Village Panchayat President Kovalam
36	Tamil Nadu	Shri S Rama Shanker	Village Panchayat President Brahmadesam
37	Tripura	Ms. Supriya Das Dutta	Sabhadhipati, District President, Zilla Parishad
38	Tripura	Dr. Siddharth Shiv Jaiswal	District Magistrate & Collector - Dhalai
39	Tripura	Shri Saju Vaheed A	District Magistrate & Collector - South Tripura
40	Uttar Pradesh	Shri Gaurav Chaudhary	Chairman (ZP), Meerut
41	Uttar Pradesh	Ms. Nupur Goel	CDO, Meerut
42	Uttar Pradesh	Shri Pranav Pandey	Apar Mukhya Adhikari, Zila Panchayat, Mau
43	Uttar Pradesh	Ms. Monica Yadav	Adhyaksh Zila Panchayat, Farrukhabad
44	Uttar Pradesh	Shri Santosh Kumar Tripathi	Apar Mukhya Adhikari, Zila Panchayat, Hathras
45	Uttarakhand	Dr. Sunil Kumar	Appar Mukhiya Adhikari - Pauri
46	Uttarakhand	Ms. Madhu Chauhan	Chairperson Zila Parishad-Dehradun
47	Uttarakhand	Shri Bhagwat Patni	Appar Mukhiya Adhikari - Champawat
48	Jharkhand	Ms. Sharda Singh	Chairman Zilla Parishad Dhanbad
49	Jharkhand	Ms. Shanti Devi	Chairman ZP, Garwah
50	Andaman & Nicobar Island	Shri Ashish Joan	CEO ZP - North & Middle Andaman
51	Andaman & Nicobar Island	Shri . Subreta Basu	ZP Chairperson, North & Middle Andaman

Annex refer to in reply to Part (d) of the Lok Sabha Unstarred Question No. 1332 answered on 30/07/2024

State/UT-wise status Computer approved under Revamped RGSA since 2022-23 and Service Ready for internet connectivity

Sl. No.	State/UT	Number of Computer approved under RGSA	Service Ready GPs/TLBs
1.	Andaman and Nicobar Islands	0	81
2.	Andhra Pradesh	1000	12966
3.	Arunachal Pradesh	1200	1117
4.	Assam	1000	1634
5.	Bihar	534	8860
6.	Chhattisgarh	600	9759
7.	Goa	0	0
8.	Gujarat	0	14559
9.	Haryana	0	6204
10.	Himachal Pradesh	334	415
11.	Jammu and Kashmir	1318	1113
12.	Jharkhand	240	4646
13.	Karnataka	0	6251
14.	Kerala	0	1130
15.	Ladakh	123	193
16.	Lakshadweep	0	9
17.	Madhya Pradesh	0	18105
18.	Maharashtra	0	24597
19.	Manipur	120	1479
20.	Meghalaya	2854	696
21.	Mizoram	1182	529
22.	Nagaland	488	233
23.	Odisha	50	7099
24.	Puducherry	0	101
25.	Punjab	0	12807
26.	Rajasthan	1554	8997
27.	Sikkim	235	54
28.	Tamil Nadu	0	9748
29.	Telangana	3624	10913
30.	The Dadra and Nagar Haveli and Daman and Diu	0	41
31.	Tripura	950	771
32.	Uttar Pradesh	6290	47316
33.	Uttarakhand	500	2014
34.	West Bengal	0	2958
	Total	**24196**	**217395**